

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (IB)-1819(MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.04.2018**

NAME OF THE PARTIES: Om Sai Shipping & Logistics

v/s.

Doshin Veolia Water Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

Order

5. C.P. (IB)-1819(MB/2017)

None present.

List this matter on 09.04.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)